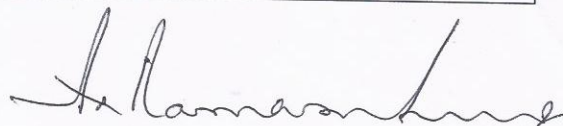


FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency
Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF M/s. SIVA RAM YARNS PRIVATE
LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	SIVA RAM YARNS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	29.03.2008
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Vijayawada
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U01403AP2008PTC058425
5.	Address of the registered office and principal office (if any) of corporate debtor	D.No:74-14-49 Yanamalakuduru, Vijayawada AP 520007
6.	Insolvency commencement date in respect of corporate debtor	18.11.2019 (NCLT Order Dated 15 th November 2019 & Received by me on 18 th November 2019)
7.	Estimated date of closure of insolvency resolution process	16 th May 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	A. R. Ramasubramania Raja, IBBI/TPA-002/IP-N00635/2018-19/11982
9.	Address and e-mail of the interim resolution professional, as registered with the Board	No.3, Sundaram Brothers Layout, Opp. to All India Radio, Trichy Road, Ramanathapuram, Coimbatore - 641045 Email: arrrsraja@yahoo.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	No.3, Sundaram Brothers Layout, Opp. to All India Radio, Trichy Road, Ramanathapuram, Coimbatore - 641045 Email: arrrsraja@yahoo.com
11.	Last date for submission of claims	2 nd December 2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable





14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: http://ibbi.gov.in/downloadform.html Physical Address:No.3, Sundaram Brothers Layout, Opp. to All India Radio, Trichy Road, Ramanathapuram, Coimbatore - 641045
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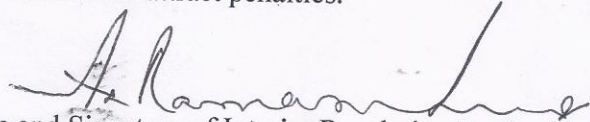
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s. SIVA RAM YARNS PRIVATE LIMITED on 15th November 2019 and the order received by me on 18th November 2019.

The creditors of M/s. SIVA RAM YARNS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 2nd December 2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Name and Signature of Interim Resolution Professional

A. R. Ramasubramania Raja

IBBI/IPA-002/IP-N00635/2018-19/11982

Date :18.11.2019

Place:Coimbatore

Published on "Business Standard"

Date: 19.11.2019.

A. R. RAMASUBRAMANIA RAJA
 DTT., BCOM., BGL., MBA., FCS., ACMA
INSOLVENCY PROFESSIONAL
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